

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 136 of 2016

&

APPEAL No. 77 of 2016

Dated : 9th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Sasan Power Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Janmali M
Mr. Gaurav Gupta

Counsel for the Respondent(s)

:

Mr. Ganesan Umaphathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava for R-3 to R-6

Mr. M.G. Ramachandran
Ms. Anushree Bardhan,
Mr. Shubham Arya
for R-7 to R-9 & R-14

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 24.11.2016 after serving copy on the other side.

List these matters on **25.01.2017.**

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson